

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c) The raw cotton monopoly procurement scheme in Maharashtra is valid upto 30th June, 1986. The Government of Maharashtra have sought extension of the said scheme beyond 30th June, 1986. The Government of India have constituted a committee to go into the question of further extension of the said scheme in Maharashtra and other related matters. The report of the Committee has not yet been made available to the Government.

Export of Marine Products

1734. **SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of COMMERCE be pleased to state:

(a) the total volume and total value of marine products exported from India during 1984 and 1985;

(b) which is the State that contributed highest to marine export; and

(c) what was the corresponding volume and value of export from that State ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Exports of marine products from India during 1984 and 1985 were provisionally as follows:

	1984-85	1985-86 (April to Dec., 1985)
Quantity (tonnes)	86187	57113
Value (Rs. Crores)	384.29	275.18

(b) Kerala State accounted for the highest marine products export.

(c) The volume and value of exports of marine products from Kerala provisionally were :—

	1984-85	1985-86 (April to Dec. 1985)
Quantity (in tonnes)	31570	20899
Value (Rs. Crores)	148.14	94.45

Upgradation of Food Craft Institute into Diploma Awarding Institute

1735. **SHRI T. BASHEER :** Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether it is a fact that Government have upgraded some Food Craft Institute in the country into Diploma awarding institutes ;

(b) whether it is a fact that Government of Kerala has already requested the Union Government to upgrade the Food Craft Institute, Kalamassery, and

(c) if so, the decision in this matter ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : (a) Yes, Sir. It was decided to upgrade six Foodcraft Institutes to diploma awarding Institutes during the 6th Plan period.

(b) Yes, Sir.

(c) Keeping in view the financial and technical constraints, it has not been possible to upgrade the Foodcraft Institute, Kalamassery to diploma level.

Simplification of procedure for Clearance of Unaccompanied Baggage

1736. **DR. B. L. SHAILESH :** Will the Minister of FINANCE be pleased to state :

(a) whether he is aware that the existing procedure for the clearance of unaccompanied baggage particularly in Delhi is very cumbersome and one has to go from pillar to post to get delivery of the baggage from the Customs Godown in the CWC premises at Gurgaon Road, New Delhi and spend lot of money on transport etc.; and

(b) if so, the steps Government propose to take to simplify and expedite the unaccompanied baggage clearance operations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Un-accompanied Baggage is transferred from the Airport to the Godown of the Central Warehousing Corporation, who act as custodian of such baggage. Eo.